

Turbine Blades of Units of Rajasthan Atomic Power at Kota

538. SHRI BHEEKHABHAI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that turbine blades of the first and second Units of Rajasthan Atomic Power Project at Kota were not of the International specifications;

(b) whether due to the improper vigil and operational expertise there is frequent break down; and

(c) and action Govt. are taking to rectify the situation?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS, OCEAN DEVELOPMENT AND THE DEPARTMENT OF NON-CONVENTIONAL ENERGY SOURCES IN THE MINISTRY OF ENERGY (SHRI C.P.N. SINGH): (a) No, Sir.

(b) No, Sir.

(c) All the Blades in the third and fourth stages of the high pressure Rotor in both the Units of the Station have been replaced with blades of improved design and blades in the second stage have been strengthened by suitable modifications.

Status of Minorities Commission

539. SHRI AMAR ROYPRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Minorities Commission has demanded that status and powers equal to that of the Commission for Racial Equality in Britain should be conferred on it to make it effectively;

(b) if so, the details thereof; and

(c) the decision of Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) to (c). Attention in this connection

is invited to the Government comments contained at Serial No. 10 in the appendix to the Memorandum of Action Taken on the Third Annual Report of the Minorities Commission for the year ending 31st December, 1980 which was laid on the Table of the House on the 3rd August, 1982.

Introduction of Leave Encashment during Service Period

540. SHRI AMAR ROYPRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have since taken any final decision to introduce leave encashment during service period in the interest of the Government employees as well as Government; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) At present there is no proposal to allow encashment of leave to Central Government employees during the period of their service.

(b) Does not arise.

Proposal to remove Tibetans and Chakmas from Arunachal Pradesh

541. SHRI AMAR ROYPRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have received a proposal to remove the Tibetans and Chakmas living in the Union Territory of Arunachal Pradesh and withdrawal of trade licences from foreigners and non-Arunachalis; and

(b) if so, the decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b). Recently the All Arunachal Pradesh Students Union had put forward certain demands which included removal of foreign nationals (refugees) and withdrawal of trade-licences from non-Arunachalis.